

National Company Law Tribunal

Allahabad Bench

CP NO. 15/11/2004

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Hind chemicals Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SAURABH SRIVASTAVA	Advocate	Resp.	
2.	Shobhit Chauhan + K. Dutta.	Adv.	Resp.	
3.	TANIYA PANDEY for TARUN AGRAWAL	<u>CP No. 15/11/2004</u> Advocate	Petitioners	

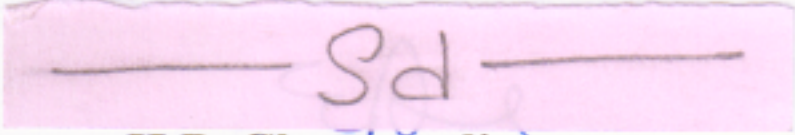
Ms. Taniya Pandey, Advocate holding brief of Sh. Tarun Agrawal, Advocate for the petitioner. Sh. Saurabh Srivastava alongwith Sh. Shobhit Chauhan, Advocate for the respondent.

Today, learned counsel for the petitioner files vakalatnama, which is taken on record. It is informed that the appeal pending before the Hon'ble High Court now stands disposed of for want of prosecution. However, the concern parties are willing to file restoration application at the earliest. Keeping in view of the circumstances, one more opportunity is granted to parties to do the needful in the matter and to appraise of this Court about the status of the case.

The matter to be listed on 29th January, 2018.

Dated: 15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)